

Setting up of a Women's Commission

843. KUMARI ALIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have plans to set up a Women Commission to look after the welfare of women; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) WITH ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE): (a) and (b) The Government have decided to set up National Commission for Women. The Commission would consist of a Chairman, 5 Members and a Member Secretary. The main functions of the Commission shall be, *inter alia*, to investigate and examine all matters relating to the constitutional and legal safeguards provided for women, to review the existing legislations, wherever necessary and to look into the complaints and take *suo moto* notice of matters relating to deprivation of the rights of women participate and advise on the planning process of the socio-economic development of women and evaluate the progress of the development of women.

Employment for Women

844. MISS SAROJ KHAPARDE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what steps Government have taken during the last three years and so far during the current year for increasing women's employment; and

(b) what is the extent to which these steps have resulted in generation of employment for women in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) WITH ADDITIONAL CHARGE OF MINISTER

OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE): (a) and (b) Information is being collected and will be laid on the table of the House.

Creches in Kendriya Vidyalayas

845. SHRIMATI BIJOYA CHAKRAVARTY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether AIKVTAs have demanded for providing creches in every Kendriya Vidyalaya; and

(b) if so, what is the reaction of the Government thereto?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) Yes, Sir. The All India Kendriya Vidyalayas Teachers' Association in their letter dated 31-10-91 has demanded that suitable provision of creches should be made in Kendriya Vidyalayas. However, no decision has been taken as yet in the matter.

Conference of women and Child Development officers of States

846. SHRI MURLIDHAR CHANDAKANT BHANDARE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that a conference of Central and State Officers incharge of Women and Child Development was held in New Delhi on 22nd and 23rd October, 1991;

(b) if so, what are the main issues that were discussed at the conference; and

(c) what are the recommendations made by the conference and the follow up action taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) WITH ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT